NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/363/ (IB)/2017

NAME OF THE PETITIONER(S)

: ALLWIN CARGO SERVICE

NAME OF THE RESPONDENT(S)

: SRI PADMABALAJI STEELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. N.A.S. Richard

come for petition

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<u>ORDER</u>

Counsel for the Petitioner present. No representation on behalf of the Respondent. During the last hearing, the Respondent caused appearance through Counsel but there is no representation today. Therefore, the Respondent is proceeded *ex parte*. Matter is posted for arguments. Put up on **11.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk